

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
RAJYA SABHA
UNSTARRED QUESTION No. 1094
ANSWERED ON: 04/12/2024

JOBS/EMPLOYMENT TO PwDS UNDER VARIOUS SCHEMES

1094# SHRI SANJAY SINGH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the year-wise details of the applications of job received from Persons with Disabilities (PwDs) and jobs provided against those applications in the last five years;
- (b) the details of the schemes run for the disabled persons during the said period and the amount spent thereon; and
- (c) the number of trained unemployed persons with disabilities in the country at present and whether Government has set any target to provide employment to them, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(Shri B .L. Verma)

(a) As per Section 34 of the Rights of Persons with Disabilities (RPwD) Act, 2016, reservation in the government employment to the persons with benchmark (40% or above) disabilities has been increased from 3% to 4%. The data regarding applications of jobs received from PwDs is not maintained centrally. However, Department of Personnel & Training (DoPT), being the Nodal Department for appointments in the Central Government, collects online data regarding representation of PwDs in the Ministries/Departments through Representation of Reserved Categories in Posts and Services (RRCPS) Portal (rrcps.nic.in). As per the information uploaded by the Ministries/Departments on the said portal, 8557 appointments of PwD candidates have been made on direct recruitment during the last 5 years (i.e. during the year 2019 to 2023).

(b) The Central Government is running the following major schemes for the disabled persons:-

(i) **Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliance (ADIP):** Under ADIP Scheme, funds are released to various Implementing Agencies to assist the eligible persons with disabilities (Divyangjan) in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhancing their economic potential throughout the country. During the last five years, 13,52,106 PwDs were benefitted under this Scheme.

(ii) **Scheme for Implementation of the Rights of Persons with Disabilities Act (SIPDA):** Under this Scheme, assistance is provided to State Governments and autonomous organizations/Institutions under Central or State Government/various implementing agencies for various activities relating to the implementation of the Rights of Persons with Disabilities Act, 2016. Major Components of Scheme for Implementation of Persons with Disabilities Act (SIPDA) are:-

- **Creation of Barrier Free Environment for PwDs**
- **National Action Plan for Skill Development**
- **Accessible India Campaign (AIC)**
- **Unique Disability Identity Card**

(iii) **Deendayal Divyangjan Rehabilitation Scheme (DDRS):-** Under the Scheme grant-in-aid is provided to Non-Governmental Organization (NGOs) for running the projects relating to rehabilitation of persons with disabilities, aimed at enabling them to reach and maintain their optimal physical, sensory, intellectual, psychiatric or social functional levels. During the last five years, 1,65,657 PwDs were benefitted under the Scheme.

(iv) **Scholarship Schemes for Students with disabilities:** Under this Scheme, the Government provides scholarships for students with disabilities such as Prematric (for classes IX & X), Post-matric (from class XI up to Post Graduate degree/diploma level), Top Class Education (Post graduate degree/diploma in notified Institutes), National Fellowship (M.Phil and PhD courses), National Overseas Scholarship (for Overseas education at P.G./Doctorate level). During the last five years, 1,84,706 PwDs were benefitted under the Scheme.

Further, the details of funds released under various schemes of the Department during the last five financial years are as under:-

(Amount in Rs. Crore)

Year	Financial Year 2019-20	Financial Year 2020-21	Financial Year 2021-22	Financial Year 2022-23	Financial Year 2023-24
Scheme	Actual Expenditure (AE)	Actual Expenditure (AE)	Actual Expenditure (AE)	Actual Expenditure (AE)	Actual Expenditure (AE)
ADIP	213.89	189.13	198.69	242.29	290.60
SIPDA	217.34	103.43	108.44	65.55	76.79
DDRS	101.66	83.18	100.89	114.69	129.97
Scholarship	114.57	91.77	132.17	145.20	130.47

(c) Department is implementing National Action plan for Skill Development of persons with skill Disabilities (NAP-SDP) to enhance skills of persons with disabilities in order to enable them to have gainful employment and become self-reliant and productive members of society. This Scheme was launched in March, 2015. Under this scheme, skill training is provided to the persons with disability through the Government and Non-Government Organizations, across the country. Since the launch of the Scheme, Department has provided the skill training to 1.42 lakh Persons with Disabilities. Out of these Persons with Disabilities, 28,000 have been placed in wage-employment/self-employment.
